

FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA
A Statutory Body under Ministry of Health and Family Welfare
3rd & 4th Floor, FDA Bhawan, Kotla Road, New Delhi – 110 002

Ref No.01-06/GA/2017-FSSAI

dated the 12th Sept 2018

INVITING BIDS FOR SELECTION OF PROJECT MANAGEMENT CONSULTANT (PMC) FOR PROVIDING SERVICES FOR CONSTRUCTION & DEVELOPMENT OF MULTISTOREY OFFICE BUILDING AT FRSL PREMISES, INDIRAPURAM, DISTT GHAZIABAD (UP)

CORRIGENDUM - II

Further to published RFP on 14-08-2018 and Minutes of Pre-Bid Meeting at fssai website on 30-08-2018 and issue of Corrigendum-II dated 5th Sept 2018 the following corrigendum is issued for information of all concerned.

S.No.	FOR	READ
(i)	<p style="text-align: center;"><u>Para 6 minutes of pre-bid meeting held on 28-08-2018 and Published on 30-08-2018 on Opening and Evaluation of Financial Bid</u></p> <p>“ The Financial Bids will be opened only of those bidders who secure marks 80 and above in technical bid (Stage-I). The cost indicated in the Financial Bid shall be deemed as final and reflecting the total cost of services and should be stated in INR only. The financial bid is excluding GST under the Applicable Law of the Land</p>	<p style="text-align: center;"><u>Para 6 minutes of pre-bid meeting held on 28-08-2018 and Published on 30-08-2018 on Opening and Evaluation of Financial Bid</u></p> <p>“ The Financial Bids will be opened only of those bidders who secure marks 60 and above in technical bid (Stage-I). The cost indicated in the Financial Bid shall be deemed as final and reflecting the total cost of services and should be stated in percentage only as per price bid format ”</p>
	Rest of the matter of RFP and Minutes of Pre-Bid Meeting remains unchanged	

Sd-
(Ravinder Kumar)
Asstt Dir (GA), FSSAI